

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 250
CP-21/2021

IN THE MATTER OF:

Sh. Chander Kishore Madan ... **Applicant/Petitioner**

Versus

M/s. Roinet Solutions Pvt. Ltd. ... **Respondent**

Under Section: 58(3) & 59

Order delivered on 15.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify on 19.04.2021.



(T.S SINGH)
COURT OFFICER